

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2419  
ANSWERED ON:27.08.2012  
BORDER TRADE CENTRE  
Purkayastha Shri Kabindra

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the International Border Trade Centre at Sutarkandi and Mankachar have started functioning;
- (b) if so, the details thereof;
- (c) the total funds allocated and expenditure incurred on the development of these centres; and
- (d) the details regarding the progress of work and the prospect of these trade centres?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) Yes, Madam; Border Trade Centre Sutarkandi has been functioning since 01.05.2009 and Border Trade Centre Mankachar is completed and ready to start functioning.

(c) Border Trade Centre at Sutarkandi

The 1st phase of the project for development of a Border Trade Centre (BTC) at Sutarkandi in Karimganj District of Assam was sanctioned on 07.01.2000 by the Ministry of Commerce, Govt. of India for an amount of Rs. 816.00 lacs.

The 2nd phase was approved in two parts by State Level Export Promotion Committee (SLEPC) of Assam (Part-I on 18.11.2006: Rs. 588.00 lacs and Part-II on 23.12.2008 : Rs. 1159.00 lacs) under State Component of ASIDE Scheme.

Border Trade Centre at Mankachar

The instant project was approved by State Level Export Promotion Committee (SLEPC) for an assistance of Rs. 280.83 lacs under State Component of ASIDE against the total project cost of Rs. 366 lacs and the balance Rs. 85.17 lacs has been contributed by the State Government of Assam.

(d) Border Trade Centres at Sutarkandi and Mankachar would catalyze growth and development of exports.